

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 154 OF 2018**

**Dated: 10<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Coastal Gujarat Power Ltd. .... Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Kunal Kaul

Counsel for the Respondent(s) : Ms. Sujata R.  
Ms. Priyadarshi Chaitanyashil for R-1

Mr. Krishna Dayama  
Mr. Saroj Bala for R-3

Ms. Ranjitha Ramachandran  
Ms. Tanya Sareen for R-4 to 9

**ORDER**

The matter could not reach the Bench.

As agreed by learned counsel for the parties, list the matter for hearing on **23.09.2019.**

**(S. D. Dubey)**  
**Technical Member**

*vt/mkj*

**(Justice Manjula Chellur)**  
**Chairperson**